

F.No. 01(03)/Roster/CESTAT/2025/Part-III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.12.2025

ORDER NO. 223 of 2025

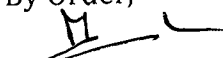
Hon'ble President is pleased to partially modify roster order no. 208 of 2025 on **15.12.2025** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 15.12.2025	Mr. C. J. Mathew, Hon'ble Member (Technical) and	Customs and Service Tax Division
	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Bench matters
	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar